

success of IRDP, essentially a credit line programme, will depend on mobilisation of credit;

(c) if so, what are the other points mentioned by the Union Ministry in their letter; and

(d) what are the other suggestions made and how many States have agreed to implement the suggestions made therein?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). Yes, Sir.

(c) and (d). The State Governments were requested to act on the following suggestions:

(i) To constitute a separate body at the State level consisting of senior officials of State Governments, representatives of nationalised banks, cooperative institutions and others to study in depth credit requirements for IRD and other programmes for the weaker sections;

(ii) To consider steps to be taken to implement the recommendations of the Talwar Committee and consequential issues;

(iii) To constitute at district and block levels small committees of bankers and Government officials for removing specific difficulties in providing credit support to IRD Programme; and

(iv) To organise training programmes, seminars and workshops periodically for bank officials and others to promote greater involvement and to strength in their motivation.

All State Governments have broadly agreed to act upon the suggestions made by the Ministry.

Maintenance of Government Accommodation

1189. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the ceiling fans provided in certain Government residences in Delhi are too small to air the entire area in the room in all directions;

(b) if so, whether there is a proposal to replace them with bigger ones or provision made for an additional fan in one of the rooms; if not, reasons thereof;

(c) what are the reasons for not spray-painting the fans, regulators and other electrical fittings in the Government residences and offices at regular intervals to make them look nice, not replacing tin lamp, shades with fancy glass ones, non-provision of extra light and power plug points for fridge and TV, replacing old and dirty electrical brackets with new brass ones and painting the wooden structures like shutters of doors and windows, almirahs, etc.;

(d) are they not the usual normal annual features;

(e) if not, reasons thereof;

(f) have all residences owned by Government provided with earthwires to avoid electrocutions, and

(g) if not, reasons thereof and action taken to earth them?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir. The ceiling fans provided in Government residences in Delhi are generally of adequate size.

(b) Does not arise.

(c) Spray-painting of fans and other electrical fittings is done by the CPWD periodically according to the

schedule laid down for the purpose. Lamp shades are provided on the basis of their utility, keeping in view the type of residence. Light and power plug points in government residences are provided according to the prescribed yard stick. In government offices, however, these points are provided according to the requirements of the user departments. Electrical fittings with brass brackets are not provided because of their high cost. The wooden shutters of doors, windows and almirah's etc. are painted periodically by the CPWD according to the prescribed schedule.

(d) and (e). Painting is a normal annual feature whereas replacement is not a normal annual feature.

(f) Yes, Sir.

(g) Does not arise.

Allotment of Wheat to West Bengal Under N.R.E.P.

1190. SHRI SOMNATH CHATTERJEE;

SHRI NIREN GHOSH:

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government are aware that the Central allotment of wheat to West Bengal under the Food-for-Work Programme renamed National Rural Employment Programme has been reduced;

(b) if so, reasons thereof;

(c) the quantity asked by the West Bengal Government and quantity supplied by the Central Government;

(d) reasons for the irregular supply of wheat and cash component to West Bengal; and

(e) steps taken by Government to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM):

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(a) to (e). Due to the tight stocks position of foodgrains with the Centre, foodgrains to all the States under national rural employment programme have been allocated at the rate of 1 Kg. per day per worker in the current year. The Government of West Bengal has not asked for any specific quantity of foodgrain under the programme this year. Against the quantity of 11,250 metric tonnes of rice released to the State Government as well as the quantity revaluated against the unlifted foodgrains of the last year, supply is being affected. Adequate cash funds have been made available for payment of the remaining part of the wages to workers for execution of the works.

Completion of on going Irrigation Projects

1191. SHRI M. V. CHANDRA SHEKARA MURTHY:

SHRI G. NARASIMHA REDDY:

Will the Minister of IRRIGATION be pleased to state:

(a) whether the Centre has asked the State Government to speed up completion of on going major and medium irrigation projects which have been hanging fire for the last 15—20 years;

(b) if so, whether the delay in executing these projects led to cost escalation and loss of irrigation potentials;

(c) what were the major irrigation schemes work on which was started 15-20 years ago and are yet to be completed; and

(d) what were the projects and the State involved and steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes Sir

(b) Delay in executing the projects is one of the factors contributing to